Annexure-5														
Name of the corporate debtor: Balaji Fiber Reinforce Private Limited ; Date of commencement of liquidation:16.02.2024.; List of stakeholders as on: 16.04.2024														
List of operational creditors (Government Dues)														
Sl No	Details of Claimant		Details of claim received		Details of claim admitted									
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted b	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	State Tax Office, Unit-45, Vadodara	State	01.02.2023	11061707	11061707	Tax Dues, Penalties and Interest	NIL	NA	1.83	NIL	NIL	-	-	No fresh claim received during liquidation. Claim received during CIRP is carried forward
2	Office of Assistant Commissioner of State Tax	Central	31.03.2023	16592961	16592961	Tax Dues, Penalties and Interest	NIL	NA	2.74	NIL	NIL	-	-	No fresh claim received during liquidation. Claim received during CIRP is carried forward
3	EPFO	Central	14.03.2024	110417	110417	PF Dues	NIL	NA	0.02	NIL	NIL	-	0	Admitted